

(b) Property at time of divorce will be under national law of husband (c) Property in regard to succession will be under national law of the deceased.

In the case of German Democratic Republic, the information is not available as such cases have never been dealt with there. In the case of Denmark also, the information is not available.

In the case of remaining countries in Europe, uniform law is applicable and the Indians there are not subject to application of Hindu and Muslim personal Laws.

*(English)*

**Indo-US collaborative project for the welfare of disabled.**

6782. SHRI ANAND SINGH : Will the Minister of WELFARE be pleased to state :

(a) whether an Indo-US project on disabled is being set up with collaboration of the National Institute of Handicapped Research of USA and Government of India; and

(b) if so, the details thereof indicating its cost, production capacities and share of each party in the collaboration ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) & (b) The National Institute of Handicapped Research, US Department of Education and Ministry of Welfare have entered into an understanding that the NIHR will provide funds to the extent of Rs. 180 lakhs over a period of 5 years from 1st January, 1985 for establishment of 2 model District Rehabilitation Centres and support to 6 District Rehabilitation Centres in India. The Government of India would be meeting the building costs of the 2 Centres amounting to Rs. 20 lakhs.

**Shortfall in target of major components**

6783. PROF. RAMKRISHNA MORE: Will the Minister of PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether there is a shortfall in the targets set for some major components of 20-point Programme during 1985-86;

(b) if so, the details thereof stating the achievement as against the projections of each of the 20-Point Programme;

(c) the States which have shown unsatisfactory performance in the implementation of the programmes and the reasons therefore; and

(d) the steps contemplated by Government to accelerate the process of implementation of the programmes ?

THE MINISTER OF PROGRAMME IMPLEMENTATION (SHRI A. B. A. GHANI KHAN CHOUDHURY) : (a) & (b) A Statement giving the percentage achievement for the period April, 1985—February, 1986 in respect of the points/items covered in the Monthly Progress Report is attached. In respect of 4 items viz. Integrated Rural Development Programme, Bonded Labour Rehabilitation, Villages Electrified and Sterilisation, the performance is rated as 'Poor' i. e. below 80% of the target for that period.

(c) The following States have, in overall ranking, registered less than 80% achievement :

Assam, Bihar, Jammu & Kashmir, Kerala, Madhya Pradesh, Manipur, Meghalaya, Nagaland, Orissa, Sikkim, Tripura and West Bengal. Reasons reported by the States are

—(i) inadequate infrastructural facilities and administrative arrangements, (ii) difficulties in regard to land acquisition including forest land, (iii) shortage of funds, (iv) shortage of construction material land (v) difficulties in the identification of old beneficiaries for second dose of assistance, etc.

(d) From time to time, Government of India takes up the matter with the States for speedy implementation of the Programme.

## Statement

## 20—Point Programme Implementation

Point No.	Item	Unit	Target		Achievement		% Achievement February 1986.
			April- Feb. 86	4	April-Feb. 1986	5	
1	2	3	4	5	6		
3A	IRDP* (Old & New)	Lakh Families	35.0	21.7	62		
3B	NREP* Mandays	Lakh Nos.	1975	2052.7	104		
3C	RLEGP**	—do—	1783.1	1801.2	101		
4	Surplus Land	'000 Acres	109.7	88.3	81		
6	Bonded Labour*						
	Rehabilitation	Nos.	23940	16138	67		
7A	S.C. Families	Lakhs Nos.	20.0	17.2	86		
7B	S.T. Families	Lakh Nos.	7.1	6.6	87		
8	Drinking Water	No. of Villages	24679	35519	144		
9A	House Sites	Lakh Nos.	5.3	7.6	144		
9B	Construction Assistance	Lakh No.	3.7	3.0	81		
10A	Slum Population	—do—	13.6	17.0	125		
10B	EWS Houses	—do—	1.3	1.1	82		
11A	Villages electrified	—do—	17382	13619	78		
11B	Pumpsets energised	Lakh Nos.	3.3	3.2	97		
12A	Tree plantation	—do—	27189	28926	106		
12B	Bio-gas Plants (States)	'000 Nos.	107.5	122.8	114		
13	Sterilisation**	Lakh Nos.	48.7	38.0	78		
14A	PHCs	Nos.	1125	1392	124		

1	2	3	4	5	6
14B	Sub-Centres	Nos.	5189	4183	81
15	ICDS Block	Nos.	172	156	91

\* Centrally Sponsored Scheme on 50 : 50 Centre/State share.

\*\* Centrally Sponsored Scheme on 100% Central Share.

IRDP : Integrated Rural Development Programme.

NREP : National Rural Employment Programme.

RLEGP : Rural Landless Employment Guarantee Programme.

PHCs : Primary Health Centres.

ICDS : Integrated Child Development Schemes.